

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 59077/2019,134905/2019,174687/2019, in Petition(s) for Special Leave to Appeal (C) No(s). 901/2014

RAM LAKHAN & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL (DEAD) & ORS. Respondent(s)
(Application for substitution of deceased respondent No. 1 to be listed

IA No. 134905/2019 - APPLICATION FOR SUBSTITUTION

IA No. 59077/2019 - APPLICATION FOR SUBSTITUTION

IA No. 174687/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.)

Date : 15-09-2022 These matters were called on for hearing today.

For Petitioner(s) Mr. Anurag Kishore, AOR

For Respondent(s) Mr. Ajeet Pandey, Adv.
Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service on proposed Lr Nos. 1/1/ to 1/5 of deceased Respondent No.1 is complete on application for substitution.

Ld. Counsel for Respondent Nos. 2 and 3 seeks and is given four weeks time to file vakalatnama and counter affidavit on behalf of Lr Nos. 1/1/ to 1/5 of deceased Respondent No.1.

Ld. Counsel for respondent Nos. 2 and 3 submits that petitioner No.3 has expired in the year 2019. Ld. Counsel for the petitioner clarify the same and to take appropriate steps in this regard within a period of one week.

List again on 19.10.2022.

S.P.S. LALER
Registrar